

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/C8A/TCSP/TCSA/NO. 430 / (MAH) / 2017

431 / 4 / 4
432 / 1 / 1

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
430 / 1 / 1 MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

NAME OF THE PARTIES: M/s. DSC ARCHITECTS PVT LTD.
V/s.
PATEL REALTY INDIA LTD.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Faizish. Jain	Advocate i/b L J LAW	Faizish. B. Jain

Common Order

TCP No.430/I&BP/NCLT/MB/MAH/2017

TCP No.431/I&BP/NCLT/MB/MAH/2017

TCP No.432/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)